

of Spices under the Spices Board, on the pattern of cardamom.

Facilities at Appu Ghar.

1867. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the facilities at Appu Ghar of Delhi are not within the reach of the poor children because of the high price of tickets; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN): (a) and (b) Appu Ghar in Pragati Maidan is run by a private company on a licence given by the Trade Fair Authority of India. Ticket rates vary from Re. 1/- to Rs. 3/- per ride. The rates have not been revised for the last six years.

Higher duty charged on import of fluoro-polymers

1868. SHRI BEKAL UTSABI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the present Export-Import Policy has been framed so as to ensure lower rate of duty on raw materials such as fluoro-polymers and fluoro-elastomers (commonly known as engineering plastics) than the finished products/components;

(b) whether it is also a fact that an anomaly exists in the present EXIM policy where the above principle has not been adhered to the above raw-material; and

(c) if so, what steps are being taken to rectify the anomaly by reducing the duty to reasonable percentage?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

(SHRI ANIL SHASTRI): (a) to (c) In general, the policy is to levy higher import duty on finished products as compared to the raw materials. However, there are other factors also like the need to give protection to the indigenous manufacturers which are taken into consideration while fixing the import duty levels.

At present, there are no proposals for changing the rates of import duty on fluoro-polymers and fluoro-elastomers.

Import of Tractors from China

1869. SHRI JAGDISH PRASAD MATHUR: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to import a few thousand 12 to 18 horse power small tractors from China; and

(b) if so, when these are likely to be imported and at what price?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN)

(a) and (b) An agricultural machinery delegation had visited China under the Science and Technology exchange programme and they had shown some interest in the mini-tractors being used by the Chinese farmers. However no concrete proposal for import has emerged so far.

Decoration of Duty Free shops at Delhi Airport

1870. SHRI JAGDISH PRASAD MATHUR: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the India Tourism Development Corporation has entered into an agreement with a West German consultant to decorate the Duty Free Shops at the Delhi Airport;

(b) whether Government are aware that the said German firm has further made an agreement

with a person to do the job for them who had been removed from service by the ITDC authorities under court judgement;

(c) whether any objection has been raised with the German firm about this impropriety; and

(d) what amount is likely to be paid to the German firm for this job?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes' Sir. ITDC has entered into an agreement in May 1990 with M/s GEBR Heinemann (GH) West Germany for securing consultancy services from them for its various Duty Tax Free Shops, including the shops at the Delhi Airport.

(b) and (c) M/s. GH have confirmed to ITDC that they have not entered into any agreement with any former employee of ITDC to do the job on their behalf.

(d) The fee payable to M/s GH over a period of 5 years would be US \$ 1.50 lakhs for obtaining their consultancy services for various areas of ITDC's duty free shops' operation.

ग्रामीण विकास के लिए राष्ट्रीयकृत बैंकों द्वारा ऋण प्रदान किये जाने हेतु नये मानदंड

1871. श्री अजीत जोगी :

कुसारी आलिया :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामीण विकास के लिए ऋण प्रदान किये जाने हेतु राष्ट्रीय बैंकों द्वारा कोई नये मानदंड तैयार किये गये हैं; और

(ख) यदि हां, तो इस प्रकार के प्रदान किये जाने के लिए राष्ट्रीयकृत बैंकों द्वारा मध्य प्रदेश में जिला-वार कितने गांवों को चुना गया है ?

वित्त मंत्रालय में उप मंत्री (श्री अनिल शास्त्री) : (क) और (ख) सम्भवतः माननीय सदस्य ग्रामीण विकास के कार्यों के लिए बैंकों द्वारा दिए गए ऋणों के संबंध में मार्गनिर्देशों को जानना चाहते हैं। बैंक समाज के कमजोर वर्गों को, जो प्राथमिकता प्राप्त क्षेत्र के भाग हैं, उदार शर्तों पर ऋण प्रदान करते हैं। वर्तमान मार्गनिर्देशों में, अन्य बातों के साथ-साथ, 7,500 रुपये तक के फसल ऋणों पर 10 प्रतिशत वार्षिक की दर से और छोटे तथा सीमान्तिक किसानों द्वारा प्राप्त किसी भी निवेश ऋण पर केवल 10 प्रतिशत की ब्याज दर का प्रावधान है। 10,000 रुपये तक के ऐसे ऋणों पर संपाश्विक प्रतिभूति/अन्य पार्टी गारंटी और माजिन अपेक्षित नहीं हैं। इसके अतिरिक्त छोटे और सीमान्तिक किसानों द्वारा प्राप्त फसल ऋणों के मामले में नामें डाला गया ब्याज मूल राशि से अधिक नहीं होता है। कृषि क्षेत्र में वर्तमान देय राशियों पर ब्याज पर ब्याज लगाने की अनुमति नहीं है। 1,25,000 रुपये तक की ऋण सीमा वाले सभी ऋण आवेदन पत्रों को 15 दिन के अंदर-अंदर 25,000 रुपये से अधिक की ऋण सीमा वाले आवेदन पत्रों को 8 से 9 हफ्तों में निपटाया जाना होता है।

इसके साथ ही मिश्रित ऋण योजना के अन्तर्गत कारीगरों, ग्राम और कुटीर उद्योगों को 25,000 रुपये तक के बैंक ऋण पिछड़े क्षेत्रों में 10 प्रतिशत वार्षिक और अन्य क्षेत्रों में 12 प्रतिशत वार्षिक की रियायती ब्याज दर पर उपलब्ध हैं। 25,000 रुपये तक के ऐसे ऋणों पर कोई संपाश्विक प्रतिभूति/अन्य पार्टी गारंटी और माजिन अपेक्षित नहीं है।

मध्य प्रदेश सहित सभी राज्यों में उपर्युक्त मार्गनिर्देशों का सरकारी क्षेत्र के सभी बैंकों द्वारा समान रूप से पालन किया जाता है।